

SPECIAL BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/39(KB)2023
COMP.APPL/66(KB)2023,
COMP.APPL/70(KB)2023,
COMP.APPL/67(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	SHYAMAL CHOWDHURY VS PRIYAM MOTORS SALES PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

For Applicant

Mr. Tarun Kumar Ghosh, Adv.

Ms. Arundhati Banerjee, Adv.

ORDER

1. Ld. Counsel for the applicant present. None appears for the Official Liquidator.
2. Supplementary affidavit in terms of the order dated 01.03.2024 has been filed.
3. Await presence. Post this matter on **14.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**